

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Petition No. 05/(MAH)/2016
Interlocutory Application No. : 87/2016

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE PARTIES: M/s. Valecha Engineering Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 74(2) of the Companies Act, 2013

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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Order

I.A. No. 87/74(2)/MB/MAH/2016 in CP. No. 05/74(2)/CLB/MB/MAH/2016

At the request of the Respondent side, list this matter for hearing on
11.11.2016.

sd/-

B. S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Petition No. 05/(MAH)/2016
Interlocutory Application No. : 87/2016

CORAM:

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MEMBER (J)

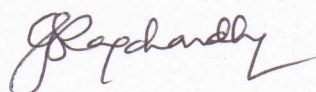
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

NAME OF THE PARTIES: M/s. Valecha Engineering Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 74(2) of the Companies Act, 2013

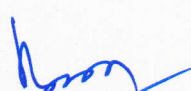
S. No.	NAME	DESIGNATION	SIGNATURE
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1	G-S-Ragchoudhary	Applicant	
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Order

CA No. 87/74(2)/NCLT/MB/MAH/2016 in CP. No. 05/74(2)/CLB/MB/MAH/2016

List this matter for hearing on 25.10.2016.


B.S.V. PRAKASH KUMAR
Member (Judicial)


V. NALLASENAPATHY
Member (Technical)